

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 173 of 2012

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission**

...Respondent (s)

Counsel for the Appellant(s): Mr. K. Gopal Chaudhary
Mr. A. Bhatnagar (Rep.)

Counsel for Respondent (s): Ms. Swapna Seshadri

ORDER

We heard the Learned Counsel for the parties.

It is noticed that this matter has been treated as part heard in the other Bench of this Tribunal. So, post the matter before the said Bench on **29.04.2013** for further hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt